



File No. 2/59/2018-Adm/APTEL-2099-3009/21

**Appellate Tribunal for Electricity**

**Ministry of Power**

Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi  
T:011-24368481-1518, TF:011-24368482,

Dated:- 20.09.2021

**ORDER**

In terms of Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, Secretariat of the Appointments Committee of the Cabinet Order No. 20/2/2018-EO(SM.II) dated 11.09.2021 and forward by Ministry of Power's email dated 15.09.2021, The Appointments Committee of the Cabinet has accorded ex-post facto approval for appointing Shri Ravindra Kumar Verma, Technical Member, APTEL as officiating Chairperson of APTEL w.e.f 13.08.2021 to 28.11.2021 (i.e. till completion of his tenure as Technical Member in APTEL), or till the regular appointment to the post, or until further orders, whichever is the earliest.

This issues with approval of the Competent Authority.

  
(Kapil Kumar Sharma)

**Admn-cum-Account Officer**

Copy to:-

1. Shri Ravindra Kumar Verma, Hon'ble Technical Member, APTEL
2. JS&FA, Ministry of Power, Sharam Shakti Bhawan, Rafi Marg, New Delhi
3. Deputy Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi
4. PPS to Hon'ble Chairperson, APTEL
5. PPS/PS to all Hon'ble Members, APTEL for information.
6. PPS to Registrar, APTEL
7. The Pay & Accounts Officer, PAO(Sectt.), MoP, Sewa Bhawan, R.K. Puram, New Delhi
8. PA to Deputy Registrar, APTEL
9. D.D.O, APTEL
10. Office Assistant (IT) to upload at website of APTEL.
11. Guard File